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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/195/(IB)/2017
NAME OF THE PETITIONER(S) : SREENIDHI TRADING COMPANY
NAME OF THE RESPONDENT(S) : NOBEL TECH INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

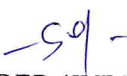
1	Aashish Jain Dunia For Sopana & Sopana	Counsel for Petitioner	
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2.	Sunder Narayan	Counsel for Respondent	
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ORDER

Counsels for both the parties are present. Both the Counsels are directed to file the proposals in the shape of affidavit before this Bench for arriving at the settlement by the next date of hearing. Put up on **25.10.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)